

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 205 of 2013**

**Dated : 15<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Sathavahana Ispat Ltd. ...Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu**

**Counsel for the Respondent(s): Ms. Sumana Naganand**

**ORDER**

It is reported by the Learned Counsel for the parties that no final settlement is arrived at. Accordingly, we deem it appropriate to take up the matter for final disposal.

So, post the matter for final hearing on **29.05.2014 at Delhi Bench.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**